

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 334
TO BE ANSWERED ON MONDAY, FEBRUARY 05, 2024 / MAGHA 16, 1945 (Saka)

Assessment of Goods and Services Tax

334. SHRI RITESH PANDEY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is planning to assess the performance of Goods and Services Tax in achieving its intended outcome of reducing inter-State disparities and if so, the details thereof;
- (b) the details of share of industrial investments made between the period of 2013-17 and from 2017-21, State/UT-wise;
- (c) whether there has been a change in the pattern of State's share of industrial investments between 2013-17 and 2017-21 and if so, the details and findings thereof; and
- (d) if not, the measures taken or being taken by the Government to reduce such inter-State disparities?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The objective of the Goods and Services Tax (GST) is to harmonise and simplify the indirect tax regime of the country, remove cascading effect of taxes and provide for a common national market for goods and services. No, as a result of GST, there are now uniform tax rates on goods and services covered under GST in all States and there is no disparity in this regard.

(b), (c) & (d): No such data maintained by the Government.
